

विभिन्न मंत्रालयों में कठिनाइयाँ पैदा की जा रही हैं; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की गई है या करने का विचार है ?

गृह कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) विवरण सभा पटल पर रखा है। [पुस्तकालय में रख दिया गया। देखिये संख्या LT-445/69]

(ख) जी नहीं, श्रीमान्।

(ग) प्रश्न ही नहीं उठता।

सीधी भर्ती तथा विभागीय पदोन्नति के लिये निर्धारित अभ्यर्थी

3906. श्री श्रीम प्रकाश त्यागी :
कुमारी कमला कुमारी :
श्री नारायण स्वरूप शर्मा :
श्री रामस्वरूप विद्यार्थी :

क्या गृह-कार्य मंत्री 13 दिसम्बर, 1968 के तारांकित प्रश्न संख्या 738 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सचिवालय सेवा नियमों, 1962 के अन्तर्गत सीधी भर्ती और विभागीय पदोन्नति के लिए निर्धारित किये गये अभ्यर्थियों का व्यौरा क्या है;

(ख) क्या सरकार का विचार सीधे भर्ती किये गये व्यक्तियों और पदोन्नति द्वारा नियुक्त किये गये कर्मचारियों की कार्यकुशलता की अलग-अलग जांच करने का है;

(ग) गत पांच वर्षों में सीधी भर्ती द्वारा नियुक्त किये गये और पदोन्नत किये गये कर्मचारियों में अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के कितने-कितने व्यक्ति हैं, और

(ग) क्या अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के व्यक्तियों की नियुक्तियाँ उनके लिये निर्धारित अभ्यर्थियों के अनुसार की जाती हैं ?

गृह कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) से (घ). एक विवरण सदन के सभा पटल पर रखा जाता है। [पुस्तकालय में रख दिया गया। देखिये संख्या LT-446/69]

एयर इंडिया में अनुसूचित जाति के कर्मचारी

3907. श्री रा० की० अमीन :

श्री ब० रा० परमार :

क्या पर्यटन तथा असेनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(क) एयर इंडिया कारपोरेशन के कार्यालय में कार्य करने वाले कर्मचारियों की कुल संख्या कितनी है और उनमें अनुसूचित जाति के कर्मचारियों की संख्या कितनी है; और

(ख) क्या ऐसे कर्मचारियों की वर्तमान संख्या भारत सरकार द्वारा बनाये गये पदों के आरक्षण सम्बन्धी नियमों के अनुसार है और यदि नहीं, तो इसके क्या कारण हैं ?

पर्यटन तथा असेनिक उड्डयन मंत्री (डा० कर्ण सिंह) : (क) और (ख). केन्द्रीय सरकार के अधीन पदों को लागू होने वाले आदेशों के अनुसार, सीधी भर्ती (डाइरेक्ट रिक्तमेंट) द्वारा भरे जाने वाले रिक्त स्थानों का 12½% अनुसूचित जातियों के सदस्यों के लिये आरक्षित किया जाना होता है।

1 जनवरी, 1969 को भारत में कार्य कर रहे कर्मचारियों की (लाइसेंसधारी वर्गों को छोड़ कर) कुल संख्या 6401 थी, जिसमें से अनुसूचित जातियों के सदस्यों की संख्या

809 थी, जो कि लगभग 12-5 प्रतिशत पड़ती है।

Move For Swatantra Tamilnad

3908. SHRI R. K. AMIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the move for Swatantra Tamilnad has been revived quite recently ; and

(b) if so, the steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information furnished by the State Government, no such move has been started recently.

(b) Does not arise.

Taking Over of Primary Education by Centre

3909. SHRI R. K. AMIN :
SHRI SHRI CHAND GOYAL :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the All India Education Conference, at its session held at Jaipur in December, 1968, adopted a resolution urging the Union Government to take over Primary education throughout the country; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) A copy of the resolutions adopted in the 43rd All India Education Conference, 1968 at Jaipur, which has been received informally in the Union Education Ministry, does not refer to the Central Government taking over Primary education throughout the country. In any case, school education is a State subject, and it is not, therefore, possible for the Union Govern-

ment to take over Primary education throughout the country.

(b) Does not arise.

Employment For Local People in Laccadive Administration

3910. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have formulated any scheme for providing more employment opportunity to the local population in Laccadive Administration as compared to other States; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Posts in the Laccadives Administration are created with reference to actual requirements. To safeguard the interests of the local people, who are scheduled tribes, reservation to the extent of 47½% of posts is already available in the case of direct recruitment to class II and Class IV posts. In regard to Class I and II posts, where such posts are included in organised Central Services reservation for scheduled tribes is made as applicable to such services as a whole. Other isolated Class I and Class II posts are filled up in accordance with the recruitment rules framed in consultation with the Union Public Service Commission and the number of such posts is too small for grouping them for reservation. Besides, deputationists are generally taken for a short term of three years so that they can be replaced by qualified local candidates when available.

An employment exchange is being set up at Kavaratti to provide employment assistance to the local people both within and outside the territory. Various plan schemes formulated and executed in the territory, such as tuna canning factory at Minicoy, hosiery factory at Kalpeni, curled fibre factory at Androth, etc., will also provide employment opportunities to the local people. Implementation of various